

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

A. NO. 219 OF 2018 & IA NO. 1083 OF 2018,
A. NO. 165 OF 2018 & IA NO. 790 OF 2018,
A. NO. 166 OF 2018 & IA NO. 794 OF 2018

Dated : 31st July, 2019

In the matter of :

A. NO. 219 OF 2018 & IA NO. 1083 OF 2018

| | | |
|---|------|---------------|
| Sunmark Energy Project Ltd. | | Appellant(s) |
| Vs. | | |
| Bihar Electricity Regulatory Commission &Ors. | | Respondent(s) |

A. NO. 165 OF 2018 & IA NO. 790 OF 2018

| | | |
|---|------|---------------|
| M/s Response Renewable Energy Ltd. | | Appellant(s) |
| Vs. | | |
| Bihar Electricity Regulatory Commission | | Respondent(s) |

A. NO. 166 OF 2018 & IA NO. 794 OF 2018

| | | |
|---|------|---------------|
| M/s Glatt Solutions Pvt. Ltd. | | Appellant(s) |
| Vs. | | |
| Bihar Electricity Regulatory Commission | | Respondent(s) |

ORDER

Due to vacancy of the Judicial Member, the Bench did not assemble today.

The matter is posted for hearing on **11.09.2019.**

Court Master/PS

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